

(6)

(8)

Dt 31.03.06

Hon. Mr. Justice Khem Karan, VC
Hon. Mr. A. K. Singh, AM

As requested by Sri S. Srivastava,
counsel for respondents, list on
22.05.06 for hearing on application
of condonation of delay and also
on admission of the OA

Indef
A.M.

VC

PR

(9)

22-5-06

Hon. Mr. K. B. S. Rajan, J.M.
Hon. Mr. A. K. Singh, A.M.

Advocates have abstained from
judicial work. List on 26-7-06

Indef
A.M.

CS
J.M.